

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-04-2024 AT 10:30 AM**

CP(IB) No. 375/9/HDB/2022
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Wiley India Pvt Ltd

...Operational Creditor

AND

M/s. Miles Education Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Dammalapati Srinivas along with the counsel on record Mr Vimal Varma Vasireddy, Mr Kamran Mohammad, Mr CH.N. Achyuth. for Operational Creditor.

Learned Senior Counsel Mr. Krishna Grandhi, along with Ms Tanya Kanwar, for Corporate Debtor present physically.

Matter passed over.

Matter called again. Heard both sides. Oral submissions concluded. We grant two weeks' time to both sides to file written submissions. Call on 08.05.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)